

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 82 & 83(MB)11
CA. NO.

PRESENT: B. S. V. PRAKASH KUMAR
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2016 AT 10.30 A.M**

NAME OF THE COMPANY: M/s. Enercon Gmbh V/s. M/s. Wind Word India Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Ashim Lood	Advocate	Respondent No. 2 & 3	Namrata	
2.	Namrata Bhagwati	Advocate	Respondents No. 4-8		M. L. S.
3.	Namrata Vohra				
4.	Mayank Pandey	Advocate			

Order

The matter is adjourned to 08.08.2016 at 2 p.m.

Sd/-

(B.S.V. PRAKASH KUMAR)
Member (Judicial)